## राजस्थान सरकार विधि एवं विधिक कार्य विभाग

क्रमांक प. 19( )न्याय / 2016 जयपुर, दिनांक 01 02. २०१८ -:सूचना:--

राजस्थान न्यायिक सेवा 2015 में चयनित अभ्यर्थियों को निर्देशित किया जाता है कि वे पूर्वाचरण के बारे में Attestation Form की दो प्रतियों में पूर्ति कर दो अलग—अलग राजपत्रित अधिकारियों से सत्यापित करा कर स्वंय के दो रंगीन छायाचित्र सहित इस विभाग को सात दिवस में भिजवाने का श्रम करें ताकि अभ्यर्थियों की राजस्थान न्यायिक सेवा में नियुक्ति की आवश्यक कार्यवाही की जा सकें। इस संबंध में Attestation Form की PDF प्रति विभागीय पोर्टल Law.rajasthan.gov.in पर अपलोड कर दी गई है।

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## ATTES TATION FORM

1.	Name in full (in block capitals) with aliases, if any,	Surname
	(Please indicate if you have added or dropped at any	Name
	stage, any part of your name or surname).	Roll No
2.	Present address in full (i.e. Village, Thana & Distt. or	
	House No., Lane/Street and Road)	
3.	Home address in full (i.e. Village, Thana & Distt.	
	or House No., Lane/Street and Road)	
4.	Particulars of Places where you have resided for more that	n one year during the preceding five
	years.	
From	To Residential Address in full (i.e. Village, Tha	na & Distt. or House No., Lane/Street
	and Road)	
5.	Father's (a) Name in full with aliases, if any,	(a)
5.	(b) Present Postal address (if dead, give last address).	(a) (b)
	(c) Permanent Home Address	(c)
	(d) Profession	(d)
	(e) If in Service give designation & official address	(e)
6.	(i) Nationality of :	
	(a) Father	(a)
	(b) Mother	(b)
	(c) Husband	(c)
	(d) Wife	(d)
	(ii) Place of birth of :	
	(a) Husband	(a)
	(b) Wife	(b)
7.	(a) Exact date of birth	(a)
	(b) Present age	(b)
	(c) Age at matriculation	(c)
8.	(a) Place of birth, District & State in which it is situated.	(a)
0.	<ul><li>(b) District &amp; State to which you belong.</li></ul>	(a) (b)
	(c) Estate a state to which you befolg.	
9.	(a) State your Religion.	(a)
	(b) Are you a member of a Scheduled Caste/Scheduled	(b)
	Tribe ? Answer 'Yes' or 'No' and if the answer is	
	'yes' state the name thereof.	

10. Education Qualifications showing places of education with years in School and Colleges since 15 years of age.

Name of School/Colleges with full.	Date of entering	Date of leaving	Examination
			Passed

11. If you have, at any time been employed give details :-

Designation of Post hold or description of work	Pe	eriod	Full address of the Office, Firm or Institution
	From	То	

12. Have you ever been convicted by a Court or any Officer ? If the answer is 'Yes' the full particulars of convictions & the sentences should be given.

13.	Name of two responsible persons of your locality or two	(1)	
	references to whom/you are known.		
		(2)	

I certify that foregoing information is correct and complete to the best of my knowledge and behalf. I am not aware of any circumstances which might impair my fitness for employment under Government.

	Date
	Place
(Certificate of be signed by a Gazetted Officer or Member of Le	egislative or other authority prescribed
by the Appointing Authority.)	
Certified that I have known Shri/Smt./Kumari	S/o/Wife/Daughter
of Shri for the last	years/months and that to
of Sint	

Signature		
Designation	or Status	& Address

Place	 	•••			 •		•	•••	•	•		•	•	•	
Date	 	•	•••	•		•••		•••		•••	•	•	•		

(Certificates to be signed by a Gazetted Officer or member of state Legislature or other authority prescribed by the Appointing Authority)

Certified that I have Known Shri/Smt.	
son of Shrifor	last
yearsand to	be
the best of my knowledge and belief the particulars furnished by him/he	r are
correct.	

Signature
Designation
Status and
Address

Place ..... Date .....